

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI Tis Hazari Courts, Delhi

ORDER

Sh. Purshottam Kumar, Personal Assistant (EC-99617087) presently posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi is hereby transferred and posted in the Court of Sh. Danveer, Judicial Magistrate First Class (NI-Act)-04, Central District, Tis Hazari Courts, Delhi with immediate effect till the joining of regular Personal Assistant Ms. Shweta Gupta (EC-17917868) or till further orders (whichever is earlier).

Non-compliance of the order will be viewed seriously.

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

No. 62316-6232 Admn. I(HQs)/T&P/2025

Dated, Delin the DEC 1025

Copy forwarded for information and necessary action to :-

- 1. Officer Concerned.
- 2. DDO/Sr. Accounts Officer, Central District, Tis Hazari Courts, Delhi
- 3. Personal Office of the undersigned.
- 4. Dealing Official, ACR Cell, Central District, THC, Delhi.
- 5. Dealing Official, Personal File, Admn.I, Central District, THC, Delhi.
- 6. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
- 7. Dealing Official, Computer Branch, Central District, THC, Delhi.
- 8/The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.

9. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi